

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 481 of 2016 in
Appeal No. 222 of 2016**

Dated: 19th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Savita Oil Technologies Ltd.
Vs.**

...Appellant(s)

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Sridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit for R.1
Mr. Ravi Agrawal for R.2

ORDER

**IA No. 481 of 2016
(Appl. for stay)**

Learned counsel for Respondent No.2 states that he will be filing reply today in the registry. He may file the same after serving copy on the other side. Rejoinder, if any, may be filed on or before 03.11.2016 after serving copy on the other side.

List the I.A. for hearing on **23.11.2016.**

**(I.J. Kapoor)
Technical Member**
ts/sh

**(Justice Ranjana P. Desai)
Chairperson**